

INSURANCE REGULATORY & DEVELOPMENT AUTHORITY OF INDIA

14 December 2017

The Insurance Regulatory and Development Authority had notified the IRDAI (Non-Linked Insurance Products) Regulations, 2013 and IRDAI (Linked Insurance Products) Regulations in Feb, 2013. It was observed that there is a need to review the regulations due to changing market and economic environment. In view of this, the Authority had constituted a committee in Jan, 2017 to make recommendations on the amendments to be carried out on the regulations. Accordingly, the committee has submitted its detailed report dated 7 December 2017 with a review of the regulatory provisions and its recommendations.

All stakeholders are requested to offer their comments/ suggestions on the recommendations of the committee for consideration of the same by the Authority. The comments/ suggestions in MS-WORD format should reach us latest by 28 December, 2017 in the format attached by e-mail at pankajk.tewari@irda.gov.in along with a copy to sudipta.b@irda.gov.in and undersigned at shyama@irda.gov.in.

S. P. Chakraborty

General Manager (Actuarial)

FORMAT FOR SUGGESTIONS ON				
<u>Product Regulations Review Committee Report, 2017</u>				
Change suggested by				
Date				
Note	It is suggested that ONE Page may be used for one change. This will enable us to group all the suggestions and take a decision on the changes suggested			
Page No	Chapter No	Section No	Comments/Suggestions	Reasons